

20.11.1996 Hon. Mr. S. Das Gupta, Member-A  
Hon. Mr. T. L. Verma, Member-J

Counsel for the applicant has filed a Misc. Application No. 2446/96 seeking withdrawal of the O.A. in view of the fact that the same has become infructuous. Misc. Application is allowed. O.A. is dismissed as having become infructuous. Mr. Sadhna Srivastava is present for the respondents.

JK

JM

JK

AM

(Pandey)